

(b) whether such concession embraced all the persons who had volunteered for service during the strike and whose offers were accepted with consequent call for duty or training ;

(c) whether all such volunteers, having fulfilled these conditions, have been absorbed in the Department ; and

(d) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes. Government offered certain concessions in regard to recruitment of strike volunteers in the P&T Department in their orders dated 12-10-68 as further clarified in the orders dated 11-11-68.

(b) All persons who volunteered for service during the strike and those who were actually engaged were considered for absorption under the concessions, provided they satisfied the conditions laid down for the purpose.

(c) Yes. All eligible persons should have been absorbed by now.

(d) Does not arise. However, if there is still any specific case of non-absorption, it is open to the concerned candidate to represent to the Government.

#### Allocation of Newsprint to U.P.

4032. SHRI S. N. MISRA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the quantum of news-print allocated to Uttar Pradesh ;

(b) the portion of the allocated news-print which has been reserved for distribution to Daily, Weekly or Monthly periodicals ;

(c) the reservation, if any, provided for small newspapers ; and

(d) whether Government are aware of any allocation of news-print quota for District of Farrukhabad, Etawah in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND

BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a), (b) and (d). Newsprint is not allocated on a State-wise or district-wise basis ; nor is any portion of the available supplies of newsprint reserved for distribution to dailies, weeklies or monthlies. Allocation of newsprint to individual newspapers is made in accordance with the Newsprint Allocation Policy which is formulated and declared annually after taking into account the anticipated availability of indigenous and imported newsprint, the needs of different newspapers and the declared policy of Government to foster the growth of small and medium newspapers. The Newsprint Allocation Policy for the licensing year 1970-71 was announced on April 7, 1970. A copy of the Public Notice issued in this behalf was laid on the Table of the House the same day.

(c) There is no reservation of any quantity of newsprint for small newspapers but the annual Policy provides for liberal increase in newsprint quota to this category of newspapers.

#### Money advanced to States by National Cooperative Development Corporation

4033. SHRI S. N. MISRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) how much money has so far been advanced by the National Cooperative Development Cooperation in the various States, State-wise ;

(b) whether any State has not fully utilised the facilities offered by National Cooperative Development Corporation ; and

(c) if so, which of the States ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA) : (a) An amount of Rs. 78.46 crores has been advanced by the National Cooperative Development Corporation to the State Governments from 14.3.1963, that is the date on which the Corporation was set up, to 31.3.1970. The State-wise details are furnished in the statement placed on the Table of the House.

(b) and (c). Yes, Sir. A statement is